

Nomination of cases by Hon'ble The Chief Justice on 31/07/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	F.A. - 1050/1999 (Amendment Application)	Hon. Vikram Nath, J.	First Appeal Section on 01/08/2015
2	CrI. W. P. - 12111/2015 (Correction Application)	Hon. B. K. Narayana, J.	Writ C-II Section on 01/08/2015
3	Writ C – 10634/2015 (Recall Application)	Hon. Tarun Agarwala, J.	Writ C-II Section on 01/08/2015
4	Writ C – 73592/2010 with W.P. - 38651/2012	Hon. H. G. Ramesh, J.	Writ C-II Section on 01/08/2015
5	Writ Tax – 849/2010	Hon. Dilip Gupta, J.	Writ Tax Section on 01/08/2015
6	Spl. A. Defective – 513/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 01/08/2015
7	Writ C – 42200/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 01/08/2015
8	Writ C – 41867/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 01/08/2015
9	Writ C – 42316/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 01/08/2015
In DB as a member			
10	CrI. A. - 5373/2009	Hon. Pankaj Naqvi, J.	CrI. A. Section on 01/08/2015
11	CrI. A. - 7096/2009 with CrI. A. - 7150/2009	Hon. N. A. Moonis, J.	CrI. A. Section on 01/08/2015
Bench Comprising			
12	CrI. W. P. - 9729/2013 (Modification Application)	Hon. Arun Tandon, J. and Hon. Mohd. Tahir, J.	Writ C-II Section on 01/08/2015
13	Writ C – 19892/2003 (Recall Application)	Hon. Arun Tandon, J. and Hon. P. K. S. Baghel, J.	Writ C-II Section on 01/08/2015
Hon....., J.			
14	F.A. - 534/1992 with F.A. - 645/1994	Hon. Pankaj Mithal, J.	First Appeal Section on 01/08/2015
15	Writ C – 64495/2013	Hon. Abhinava Upadhya, J.	Writ C-I Section on 01/08/2015
16	Writ C – 64493/2013	Hon. Abhinava Upadhya, J.	Writ C-I Section on 01/08/2015
17	CrI. A. - 664/2015	Hon. N. A. Moonis, J.	CrI. A. Section on

			01/08/2015
18	CrI. A. - 2432/2015	Hon. Harsh Kumar, J.	CrI. A. Section on 01/08/2015
19	A482 – 21197/2015	Hon. Om Prakash, J.	Court no.43 on 31/07/2015
20	Writ C – 40751/2015	Hon. Bharati Sapru, J.	Court no. 35 on 31/07/2015
21	W. P. - 34619/2015	Hon. Anjani Kumar Mishra, J.	Computer Fresh Section on 01/08/2015
22	Bail – 25722/2015 with Bail – 21165/2014	Hon. Ramesh Sinha, J.	Computer Fresh Section on 01/08/2015
23	A227 – 3717/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 01/08/2015
24	A227 – 3711/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 01/08/2015
25	A227 – 3714/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 01/08/2015
26	A227 – 3713/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 01/08/2015
27	A227 – 3715/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 01/08/2015
28	A227 – 3716/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 01/08/2015
29	A227 – 3712/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 01/08/2015
Appropriate Court dealing with such matters			
30	Bail – 15750/2015 with Bail - 9707/2015	Appropriate Court dealing with such matters	Bail Section on 01/08/2015
31	Bail – 27135/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 01/08/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J. R. (Listing)
03/08/2015